

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

9.

C.P. (IB)/1042(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.01.2024**

NAME OF THE PARTIES:

Piramal Capital & Housing
Financelimited
Vs
Earleen Real Estate Developers Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Nausher Kohli, a/w Ms. Nanki Gvewal, Ms. Raveena Modi, Ms. Manasi Jogkkar, Ld. Counsel for the Petitioner present. None for the Respondent.
2. Heard the counsel and perused the records. **Reserved for orders.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)